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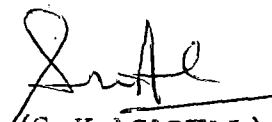
**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No.....199

Laxmi Narain Sharma

D.B.Tekchandani

Versus

Date of Order	Orders
<u>13.1.2000</u>	<p><u>CP/19/98 (OA 165/98)</u></p> <p>None present for the petitioner.</p> <p>None was present for the petitioner on 16.11.99, 20.9.99 and 20.7.97.</p> <p>On the perusal of petition it appears that prima-facie no case for issuance of notice against the opposite party is made out. We, therefore, declined to issue any notice against the opposite party for initiation of contempt proceedings.</p> <p>The Contempt Petition is disposed of accordingly.</p> <div style="display: flex; justify-content: space-around; margin-top: 20px;"><div style="text-align: center;"> (N.P.NAWANI) MEMBER (A)</div><div style="text-align: center;"> (S.K.AGARWAL) MEMBER (J)</div></div>

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30/2000